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Notification
Income-tax

No. 652/ (F.No.203/165/85-ITA.II): It is hereby notified for general information that the approval granted to Sri Aurobindo Society, Pondichery under section 35(1)(ii) of the Income-tax Act, 1961, vide Ministry of Finance (Department of Revenue and Insurance) Notification No.255 (F.No.203/43/71-ITA.II) dated 4.1.1975, is hereby restricted up to 31.12.1985.

(Girish Dave)
Under Secretary to the Government of India

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4. The Secretary, Department of Science & Technology, Technology Bhavan, New Mehrauli Road, New Delhi, with reference to their Office Memorandum No.1/134/77RA dated 3.7.1985.
5. The Joint Secretary & Legal Advisor, Ministry of Law, Sh stri Bhavan, New Delhi.
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(Girish Dave)
Under Secretary to the Government of India.